

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1278/2023

RAVINDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

ONLY I.A. NO. 202660/2026 - APPLICATION FOR GRANT OF BAIL IS LISTED
UNDER THIS ITEM

Date : 30-07-2026 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) : Mr. Niranjan Sahu, AOR
Ms. Charu Ambwani, AOR
Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) : Mr. Ankit Goel, AOR
Ms. Abha R. Sharma, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. NO. 202660/2026

Not to be deleted from the notified date i.e.

04.08.2026.

(KRITIKA TIWARI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)